

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 68 OF 2016 & IA NO. 175 OF 2016
APPEAL NO. 69 OF 2016 & IA NO. 176 OF 2016

Dated : 2nd May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Sanjana Dua
Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-1
Mr. Vishrov Mukerjee
Mr. Janmali for R-2

ORDER

As agreed by the learned counsel for the parties, list these matters on
11.07.2019.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/pk